

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4446 OF 2005

MAKHAN SINGH (D) BY LRS.

Appellant (s)

VERSUS

KULWANT SINGH

Respondent(s)

(With appln(s) for seeking addl. documents and office report )

With Civil Appeal No.4455 of 2005

(With prayer for interim relief and office report)

Date: 31/05/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

(VACATION BENCH)

For Appellant(s)/

Respondent:

Ms. Kamini Jaiswal, Adv.

Ms. Shomila Bakshi, Adv.

For Respondent(s)/

Appellant:

Mr. Satinder S. Gulati, Adv.

Dr. Kailash Chand, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matters after the summer vacation.

(N. Annapurna)

Court Master

(Vijay Aggarwal)

Court Master